

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 114
(IB)-89(ND)2018

New IA-2754/2022, New IA-2755/2022

IN THE MATTER OF:

M/s. Gozoop Online Pvt. Ltd.

...

Applicant

Versus

OM Pizzas and Eats India Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016 (Liq.)

Order delivered on 10.06.2022

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA, SHRI. HEMANT KUMAR SARANGI,
HON'BLE MEMBER (JUDICIAL) HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

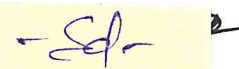
For the Respondent :

ORDER

IA-2754/2022: After some arguments, the Ld. Counsel appearing for the Applicant seeks permission to amend the application. List on 12.07.2022.

IA-2755/2022: List on 12.07.2022.


(HEMANT KUMAR SARANGI)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)